

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2011
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)




ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Mr. Aditya Khanna

V/s.

M/s. Ambika Zugkraft Park Systems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Radhika Vaidya Adv for Petitioner	Advocate	
2	Mr. Prakash Shinde Adv Ms. Chinmayee Ghag for Respondent	Advocate	
3	Geeta S. Maiti (Respondent) (Respondent)		

Order

C.P. No. 95/397-398/CLB/MAH/2011

1. Ld. Counsels of both sides are present.
2. Advocate from the side of the Petitioner seeking adjournment. Time is Granted
3. Matter is Adjourned to 25th November, 2016. Duly communicated to both the sides.

Dated: 05.10.2016

Sd/-
Shri M.K. Shrawat
Member (Judicial)